

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(28)

T.C.P No. 87/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES:

Tulip Hotels Pvt. Ltd. & Ors.

V/s.

Trade Wings Hotels Ltd. & Ors. → Respondents.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies
Act 1956 and 242/242 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Abdulla F. Cuttinada ↓ appearing for Respondents	Associate	
	Chetan Sharma Anju John Hitesh Sachar	Sr. Adv. Adv. Adv.	for Petitioners

ORDER

TCP 87/111,284,397-398/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 22.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)